

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 152 of 2015

Dated :6<sup>th</sup> November, 2015

In the matter of :

Punjab State Transmission Corpn. Ltd.

...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission &Anr.

...Respondent(s)

ORDER

The Bench has not assembled.

As agreed by the parties, list the matter on 12.01.2016.

COURT MASTER